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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/30/2017  
NAME OF THE APPLICANT : PIGMENTS INDIA LIMITED  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. NASIRUDDOEN ALUNGAL EXE-DIRECTOR  
PIGMENTS INDIA LTD.



ORDER

Shri Nasiruddeen Alungal representing the applicant present. As per the submissions of the counsel for applicant, relevant records in this matter are already filed with the Registrar of Companies. Registry is directed to send notice to ROC to explain as to why there is a need of condoning of delay, as instructed by him to the applicant. Put up on 07.04.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)